

BUSINESS ADVISORY COMMITTEE
(Fifteenth Lok Sabha)

THIRTY-SEVENTH REPORT

(Presented on 3.5.2012)

The Business Advisory Committee held a sitting on Wednesday, the 2nd May, 2012.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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| 1. The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2012, as passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 2 hours |
| 2. The Chemical Weapons Convention (Amendment) Bill, 2010, after passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 2 hours |
| 3. The Marriage Laws (Amendment) Bill, 2010, after passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 3 hours |
| 4. The North-Eastern Areas Reorganisation and Other Related Laws (Amendment) Bill, 2012.
<i>(Consideration and passing)</i> | 2 hours |

Contd...2/-

5. The Indian Medical Council (Amendment) Bill, 2012. 2 hours
(Consideration and passing)

NEW DELHI;
2nd May, 2012
Vaisakha 12, 1934 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.